

By Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/886 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge,
Karimganj.

Dated Guwahati the 21st February 2019.

Sub: **Permission to leave station with official vehicle.**

Refs:- Your letter No. JKD/P/2019/896 dated 20.02.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave station, with your official vehicle, at your own cost, w.e.f the morning of 22.02.2019 till the evening of 24.02.2019, as prayed for. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/887 /A, dated 21 '02'19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

Chh...

JT. REGISTRAR (VIGILANCE)

Rohas